

MR. SPEAKER: You please try to understand. If you think that there is case of Breach of Privileges, then you should give a notice. If not, it may be taken up as a case of defamation. At the same time, I may be delegated special powers under the rules framed for that purpose to empower me to take action against those who are bringing out caricatures of hon. Members of this House.

12.52 Hrs

PAPERS LAID ON THE TABLE

Sugar (Price Determination for the year 1993-94 Production order, 1993

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI):

I beg to lay on the Table a copy of the Sugar (Price Determination for 1993-94 production) Order, 1993 (Hindi and English versions) published in Notification No. G.S.R.670(E) in Gazette of India dated the 22nd October, 1993 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. (Placed in library . See No. LT 5402/94)

Notification under Environment (Protection) Act, 1986

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

I beg to lay on the Table a copy of the Notification No.S.O.60(E) (Hindi and English versions) published in Gazette of India dated the 27th January, 1994 directing that

expansion or modernization of any activity if pollution load is to exceed the existing one, or new project listed in Schedule I annexed to the notification shall not be undertaken in any part of India unless it has been accorded environmental clearance by the Government in accordance with the procedure specified in the notification with effect from the 27th January, 1994 issued under sub-section (2) of section 3 of the Environment (Protection) Act, 1986.(Placed in library See No. LT 5403/94)

Annual Report and Review on the Working of Indian Railway Welfare Organisation, New Delhi for 1992-93.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C.LENKA): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare Organisation, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Railway Welfare Organisation, New Delhi, for the year 1992-93.(Placed in the library, See No. LT 5404/94)

Notification under Essential Commodities Act, 1955

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED):

I beg to lay on the Table a copy each of the following Notifications (Hindi and

English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-

- (i) S.O. 1036(E) published in Gazette of India dated the 27th December, 1993 rescinding the Notification No. G.S.R. 503 - Ess. Com. dated the 25th April, 1959.
- (ii) S.O. 1037(E) published in Gazette of India dated the 27th December, 1993 making certain amendments in the Notification No. S.O.84, dated the 5th January, 1967.
- (iii) S.O.1038(E) published in Gazette of India dated the 27th December, 1993 making certain amendments in the Notification No.S.O.2175-A dated the 29th June, 1957.
- (iv) S.O. 1039(E) published in Gazette of India dated the 27th December, 1993 making certain amendments in the Notification No.S.O. 2381, dated the 8th August, 1966. (Placed in the Library See Lt No. 5405/94)

Reviews on the working of and Annual Report of Assam Agro Industries Development Corporation Ltd. Guwahati for 1982-83, Maharashtra Agro Industries Development Corporation Ltd., Bombay for 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) ON BEHALF OF SHRI S.KRISHNA KUMAR: I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the Assam Agro-Industries Development Corporation Limited, Guwahati, for the year 1982-83
- (ii) Annual Report of the Assam Agro-Industries Development Corporation Limited, Guwahati, for the year 1982-83, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon. [Placed in the Library .See No. L T 57 Placed in the Library See No.LT 5406/94.
- (b) (i) Review by the Government on the working of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1992-93.
- (ii) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. Placed in the Library.See No.LT.5407/94.
- (c) (i) Review by the Government on the working of the Jammu and Kashmir State Agro-Industries Development Corporation Limited, Srinagar, for the year 1980-81.
- (ii) Annual Report of the Jammu and Kashmir State Agro-In-